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DO NOT OPEN THIS QUESTION BOOKLET UNTIL YOU ARE ASKED TO DO SO

LDA RECRUITMENT WRITTEN EXAMINATION, 2018 (ENGLISH) SET

Duration: 3 hrs

Full Marks : 100

INSTRUCTIONS:

- 1. Immediately after the commencement of the examination, you should check that this question booklet does not have any unprinted or torn or missing pages. If so, get it replaced by a complete new question booklet.
- 2. Use of Calculator/Mobile Phone or any other electronics gadget inside the examination hall is strictly prohibited.
- 3. Use of unfair means in the Examination Hall, causing disturbance to others or indiscipline of any sort will lead to cancellation of candidature followed by legal action (if necessary).
- 4. Removing pages from the question booklet and handing over/taking of other's question paper is strictly prohibited and will be treated as use of unfair means.
- 5. Ensure that you have returned the answer sheets to the invigilator before leaving the examination hall.
- 6. You may take this question booklet along with you after the completion of the examination.
- 7. General Instruction for marking OMR sheet is given at the back (last page) of this Question Booklet.

DO NOT OPEN THIS QUESTION BOOKLET UNTIL YOU ARE ASKED TO DO SO

LDA/LDC EXAMINATION, 2018 FOR SUBORDINATE COURTS OF MANIPUR

ENGLISH

Maximum Marks: 100

Time allowed: 3 (Three) Hours

INSTRUCTIONS:

There will be no negative mark for wrong answer.

Questions are divided into different sections. Read the instructions carefully before attempting answers:

Questions No. 1 to 70 carry 1 mark each.

A. Read each sentence(s) in Qs. 1-15 to find out whether there is any grammatical error in it. The error, if any, will be in one part of the sentence. The alphabets (A), (B), (C) or (D) of that part is the answer. (Ignore punctuations)

- 1. This article (A) / is not available in (B) / any of the shop (C) / in the market. (D)
- The factory which has been (A) / closed for the last (B) / six months has been (C) / guarded by the police. (D)
- 3. It was a year of series of (A) / boundary situations forcing a thinking individual (B) / to face the absurdities and ambiguities (C) / of the human condition. (D)
- It was apparent to everyone present (A) / that he would die (B) / if he doesn't receive (C) / timely help. (D)
- He could not plan his strategy (A) / until he knew (B) / whom his opponents could be. (C) / No error (D)
- 6. Several prominent figures (A) / involved in the scandal (B) / are required to appear (C) / to the investigation committee. (D)
- The Third World countries must adopt (A) / a radically different approach for (B) / the dissemination of scientific information (C) / in view of the nature and magnitude of their problems. (D)
- Inspite that organisations are aware (A) / of the importance of IT (B) / they often do not know (C) / how to deploy it effectively. (D)
- Many people believe that (A) / the nationalisation of banks in (B) / the 1960s have protected India (C) / from the current financial crisis. (D)
- 10. The failure to control (A) / loses or increase revenues (B) / in a market growing (C) / in double digit is significantly. (D)
- 11. Now that more and more (A) / internet sites are tailored (B) / their services to the requirements of individual users, (C) / queries may yield different outcomes for different people. (D)
- 12. Teachers of various schools (A) / met to discuss about (B) / how to improve the standard of English. (C) / No error (D)
- 13. A hypothesis is a supposition (A) / put forward in explanation of (B) / observed facts. (C) / No error (D)
- 14. The need to set up (A) / a good library in the locality (B) / has been in the minds of people (C) / for some time now. (D)

15. When the college was established (A) / he was (B) / yet practicing law. (C) / No error (D) B. Fill in the blanks with one of the given options in Qs. 16-30. 16. The children were disappointed because they had hoped with us. (B) to go (A) to have gone (D) to has gone (C) would have gone 17. There was a look of on his face during the interrogation. (B) disguise (A) disfavour (D) disgrace (C) dejection 18. People who have an reputation are often avoided by the rest. (B) unsavoury (A) unsteady (D) unsanctified (C) unsafe 19. It is becoming more and more that the Principal is losing the confidence of his staff. (B) conspicuous (A) prominent (D) apparent (C) manifest 20. The soldiers were instructed to restraint and handle the situation peacefully. (B) control (A) exercise (D) enforce 21. There has been a lack of efficiency in all the crucial areas of the working of Public Sector (C) prevent Undertakings. (B) surprising (A) positive (D) simulative (C) conspicuous 22. In one election after another, officers have been guilty of serious of duty. (B) carelessness (A) dereliction (D) abandoning (C) lapses 23. His English was roughly with my French, so communication was rather difficult. (B) at par (A) in accordance with (D) in tune (C) in time 24. Beauty is to ugliness as adversity is to (B) prosperity (A) happiness (D) cowardice (C) misery 25. Many young men were at street corners for the coffee bar to open. (B) hanging on (A) hanging about (D) hanging back (C) hanging together 26. The influence of the environment on man is revealed by an study. (B) ecological (A) anthropological (D) numismatic (C) epigraphic 27. For nations conscious of the of modern war, peace must be the goal of their foreign policies. (B) incidence (A) perils (D) potentialities (C) prudence 28. Knowledge of the local language the assimilation of the culture of the place. (B) promotes (A) hastens (D) strengthens (C) facilitates

Page 3 of 7 SET - C 29. The chief guest's speech was so that I was all ears. (B) interminable (A) intricate (D) indeterminate (C) interesting 30. Students who have secured more than ninety percent marks are for this scholarship (B) legible (A) worthy (D) permitted (C) eligible C. Each questions from 31-35 below has two blanks, each blank indicating that something has been omitted. Choose the set of words for each blank that best fits the meaning of the sentence as a whole. 31. The construction of the hall has been because of the of cement in the market. (B) denied, restrictions (A) held, non-availability (D) prevented, supply (C) hampered, shortage 32. We must prevent endangered wild animal species from becoming in order that our future generation may the great diversity of animal life. (B) outdated, know (A) rare, escape (D) powerful, protect (C) extinct, enjoy 33. Despite their strong resentment the tribals the new laws as long as the Government officials did not them too strenuously. (B) tolerated, enforce (A) welcomed, observe (D) laid, punish (C) amended, follow 34. The educational of our people is far below what is necessary for effective individual living or for the of society. (B) advancement, upkeep (A) procurement, upliftment (D) achievement, advancement (C) attainment, maintenance 35. In a changing and unstructured business environment, creativity and innovation are being demanded of executives. (B) highly, extremely (A) excessively, rapidly (D) progressively, increasingly (C) increasingly, moderately D. Give the meaning of the following in Qs. 36-40: 36. Dissolute (B) Repulsive (A) Distant (D) Immoral (C) Honest 37. Debilitate (B) Attack (A) Weaken (D) Destroy (C) Surmount 38. Connoisseur (B) Interpreter (A) Ignorant (D) Lover of art (C) Delinquent 39. Impetuous (B) Resourceful (A) Violent (D) Rash (C) Pleasing 40. Bemoan (B) Soothe (A) Lament (D) Loathe (C) Denounce

E. Give the antonyms of the following in Qs. 41-45.

41. Illusory	
(A) Deceptive	(B) Real
(C) Imaginary	(D) Certain
42. Seethe	
(A) Plumb	(B) Cool
(C) Freeze	(D) Chill
43. Auspicious	
(A) Spicy	(B) Unfavourable
(C) Conspicuous	(D) Condemnator
44. Covert	
(A) Clandestine	(B) Open
(C) Virtuous	(D) Wide
45. Evanescent	
(A) Blooming	(B) Growing
(C) Twinkling	(D) Teasing

F. Which of the following sentences in Qs. 46-55 are grammatically wrong or inappropriate.

46. (A) On entering the room I found the light quite dim.

(B) I don't remember to have met you before.

- (C) We got into the train at last.
- (D) They fought to the last man.
- 47. (A) Copy it word by word.
 - (B) She is out of doors.

(C) She prides herself on her wealth and beauty.

(D) The dirty old man was repugnant to me.

48. (A) He was hung for murder.

- (B) I offered him a chair to sit on.
- (C) Let's not intrude on his privacy.
- (D) You should comply with the rules.
- 49. (A) She has an abhorrence of frogs.
 - (B) Starch is an antidote of iodine.

(C) This is the interference from his statement.

- (D) I expostulated with Ravi about his decision.
- 50. (A) Let me put my sign here.
 - (B) These cattle are mine.
 - (C) He examined the book closely.
 - (D) He has no knowledge of and no interest in music.

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- 51. (A) I have not and shall not bear this trouble.
 - (B) Running down the street, the clock struck ten.
 - (C) He lost not only his ticket but also his luggage.
 - (D) I am very obliged to you.
- 52. (A) He is ill with fever.
 - (B) He as well as you are guilty.
 - (C) He insisted me to go there.
 - (D) I offered my thank to him.

53. (A) I was asked to stop writing.

- (B) She denied to go with me.
- (C) My hairs stood on end.
- (D) I am reading this novel for four days.
- 54. (A) I shall inform them this.
 - (B) He boarded the train.
 - (C) A bunch of keys has been lost.
 - (D) Ask him why he wastes his time.

55. (A) I found that he was guilty.

- (B) Much pains has been taken.
- (C) The jury was divided in their opinions.
- (D) Neither of the men was tall.

G. Fill in the blanks with the correct phrasal verbs given in the options in Qs. 56-60.

	without dolow by the residents
56. The police were called	without delay by the residents.
(A) up	(B) for
(C) in	(D) out
57. It is difficult for Indian econ	omy to take in the absence of heavy investment.
(A) on	(B) off
(C) up	(D) form
58. He was called to pro	we the correctness of the press reports.
(A) up	(B) on
(C) upon	(D) in
59. After her long illness she is	trying her best to make her deficiency in study.
(A) out	(B) up for
(C) for	(D) with
	the natural grace of the face.
(A) forth	(B) up
(C) off	(D) on

H. Rearrange the following sentences in the proper sequence to form a meaningful paragraph. Then answer the questions 61-65 given below them.

(1) The director has to translate this scenario into film language.

(2) The novelist works in the written word.

(3) The film director works in pictures, in visual movement.

(4) The pictures may be supported by speech, sound and colour.

(5) But primarily the film is a pictorial art. So that when we reduce the elements of film making, we find that the essential item of the film maker is celluloid.

61. Which sentence should come last in the paragraph?

(A)	(1)	(B)	(3)
(C)	(4)	(D)	(5)

62. Which sentence should come third in the paragraph?

3)	(2
	3)

(n)	(2)	(D)	11
(C)	(3)	(D) (4

63. Which sentence should come second in the paragraph?

(A) (1)	(B)	(2)
(C) (3)	(D)	(4)

64. Which sentence should come fourth in the paragraph?

(A) (1) (B) (A)	2))
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(C) (3)	$(\nu$)	(4)

65. Which sentence should come first in the paragraph?

(A) (1)	(B) (2)
(C) (3)	(D) (4)

I. Give the meaning of the following idioms in Qs. 66-70.

66. Tall order

(A) simple

(B) difficult

(C) customary

(D) too much

67. To live in clover

(A) to live in great comfort and luxury

(B) to live a carefree life

(C) to be surrounded by cares and worries

(D) to live in great difficulty

68. To bury the hatchet

(A) to dispute over small things

(B) to destroy

(C) to make peace

(D) to repair a costly furniture

69. To throw dust into one's eyes

(A) to put sand into one's eyes

(B) to make blind

(C) to deceive

(D) to point out false things

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70. A bull in a china shop

- (A) a person who is very ugly but loves the beautiful things of life
- (B) a person who takes a sadistic delight in harming innocent people
- (C) a person who becomes too excited where no excitement is warranted
- (D) a person who is rough and clumsy where skill and care are required

71. Summarise the following passage reducing them to about one-third.

(10 marks)

Nations are built by the imagination and untiring enthusiastic efforts of generations. One generation transfers the fruits of its toil to another, which then takes forward the mission.

As the coming generation also has its dreams and aspirations for the nation's future, it therefore adds something from its side to the national vision which the next generation strives hard to achieve. This process goes on and the nation climbs steps of glory and gains higher strength.

Any organisation, society, or even a nation without a vision is like a ship cruising on the high seas without any aim or direction. It is the clarity of national vision which constantly drives the people towards the goal.

Our last generation, the glorious generation of freedom fighters led by Mahatma Gandhi and many others, set for the nation a vision of free India.

This was the first vision set by the people for the nation. It therefore went deep into the minds and hearts of the masses and soon became the great inspiring and driving force for the people to collectively plunge into the struggle for freedom.

The unified dedicated efforts of the people from every walk of life won freedom for the country. The next generation has put India strongly on the path of economic, agricultural and technological development. But India has stood too long in the line of developing nations. Let us, collectively, set the national vision of developed India.

It means the major transformation of our national economy to make it one of the largest economies in the world; where the countrymen live well above the poverty line, their education and health is of a high standard, national security is reasonably assured and the core competence in certain major areas gets enhanced significantly so that the production of quality goods, including exports, rises and brings all-round prosperity for the countrymen. (310 words)

72. Choose any one of the following and draft the representation / memorandum.

(10 marks)

- (a) You, as a District and Sessions Judge of Imphal West, make a representation to the Secretary (Law), Government of Manipur, proposing for sanction of Rs. 2,00,000/- for renovation of the District Court building
- (b) Make a memorandum to the Chief Secretary of Manipur as regards the erratic power fluctuation problem faced by your locality.

73. Write an essay on any one of the following :

(10 marks)

- (a) Turmoil in Manipur University : Problem and Solution
- (b) Information Technology and Cyber Crime
- (c) Prospect of Tourism in Manipur
